



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-126/NCLAT/CHN BEN/2026

Dated: 17th Aug 2026

NOTICE

Ref.: F.No. 012-123/NCLAT/CHN BEN/2026 dated 14th Aug 2026

Please take notice that the next date of hearing in the following matters of Chennai Bench, notified earlier vide reference cited, is **19.08.2026**.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 128/2025 For Stay IA No. 345/2025 To dispense with IA No. 348/2025	Regional Provident Fund Commissioner, EPFO Vs Suhasini Ashok B, RP & 3 Ors	Mr. R Vishnu	Mr. Kamma Narayana R1 Ms. Deepika Murali R2 R3
2.	Comp App (AT) (CH) (Ins) No. 574/2025 For Intervention IA No. 1614/2025	State Bank of India Vs Regional PF Commissioner-II & Recovery Officer & Anr. WITH	Mr. ML Ganesh	Ms. R Meenakshi R1
3.	Comp App (AT) (CH) (Ins) No. 575/2025 For Intervention IA No. 1615/2025	State Bank of India Vs Regional PF Commissioner- II & Recovery Officer & Anr	Mr. ML Ganesh	Ms. R Meenakshi R1

By order of Hon'ble Member (Judicial)

Chennai Bench

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